

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2204  
TO BE ANSWERED ON 12<sup>TH</sup> MARCH, 2025**

**ASSET MONETIZATION OF BSNL AND MTNL**

**2204. SHRI VISHALDADA PRAKASHBAPU PATIL:**

Will the Minister of COMMUNICATION be pleased to state:

- (a) whether the Government is aware that BSNL and MTNL have monetized only a small fraction of their assets despite owning significant infrastructure;
- (b) if so, the details of the asset monetization progress since 2019 and the reasons for the delays;
- (c) whether the delay in asset monetization has impacted BSNL and MTNL's financial position including capital expenditure and debt servicing;
- (d) if so, the details of the assessment conducted by the Government; and
- (e) the specific steps being taken by the Government to expedite asset monetization and improve the financial recovery of BSNL and MTNL?

**ANSWER**

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT  
(DR. PEMMASANI CHANDRA SEKHAR)**

- (a) BSNL & MTNL are monetizing only those land and building assets which are not required for its own use in foreseeable future and for which it has the rights to transfer the ownership.
- (b) The earnings from asset monetization since 2019 is as under-
  - i) **Non-Core assets (Land and buildings)**  
BSNL has earned Rs.2,387.82 Cr (upto Jan'25)  
MTNL has earned Rs.2,134.61Cr. (upto Jan'25)
  - ii) **Core Asserts (Tower & Fibre)**  
BSNL has earned Rs.8,204.18 Cr (upto Jan'25)  
MTNL has earned Rs.258.25 Cr. (upto Jan'25)
- (c) to (e) Monetization of assets are being done as per approved policy of the Government and its impact on the PSUs are being monitored closely.

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